

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/32(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	THE OFFICIAL LIQUIDATOR VS TATA CAPITAL LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Tata Capital Limited
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15th July, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)